

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Competition Appeal(AT) No. 16 of 2019

IN THE MATTER OF:

All India Online Vendors Association

...Appellant

Vs

Competition Commission & Ors.

....Respondents

Present:

For Appellant: Present but appearance not marked.

For Respondents: Mr. Amit Sibal Senior Advocate along with Mr. Yaman Verma, Ms. Sonali Charak, Mr. Saksham and Ms. Neetu Ahlawat, Advocates.

ORDER

14.08.2019 Heard Mr. Chanakya Basu, learned Counsel appearing on behalf of the Appellant. Hearing concluded. Heard Mr. Amit Sibal, learned Senior Advocate for Respondent Nos. 2 & 3. Hearing concluded. Heard Mr. A.C. Ojha, Joint Director of Competition Commission of India-1st Respondent. Hearing concluded. **Judgment reserved.**

It will be open to the parties to file their respective Written Submissions, not more than three pages by 19th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)